GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6960 ANSWERED ON:07.05.2010 PROJECT PROPOSALS FROM KARNATAKA UNDER JNNURM Gowda Shri D.B. Chandre;Pakkirappa Shri S.;Siddeswara Shri Gowdar Mallikarjunappa;Swamygowda Shri N Cheluvaraya Swamy ;Vishwanath Shri Adagur H

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the State Government of Karnataka has submitted some project proposals for funding under the Urban Infrastructure and Governance (UIG) and the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) since inception of the JNNURM and till date;

(b) if so, the details thereof alongwith the total project cost of each proposal;

(c) the details of project proposals which have been approved by the Union Government, funds allocated/released thereunder and utilisation of funds by the State Government alongwith present status of each project, project-wise;

(d) the details of project proposals submitted by the state but have not been found suitable or rejected by the Union Government alongwith their reasons, project-wise;

(e) whether some of the approved project proposals are lying with the Union Government for the release of remaining funds/subsequent installments thereunder; and

(f) if so, the details thereof alongwith their reasons and the time by which said funds are likely to be released?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): Details of project proposals submitted by the State Government of Karnataka for funding under Urban Infrastructure and Governance (UIG) and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of Jawaharlal Nehru National Urban Renewal Mission(JNNURM) is at annexure –I & II.

(c): 46 Projects have been approved for the State of Karnataka under UIG of JnNURM. In addition funds have been released for the Mission City of Bangalore and Mysore for procurement of buses sanctioned under JnNURM in pursuance to second economic stimulus announced by the Government. Details is at annexure-III.

38 projects have been approved for the State of Karnataka under UIDSSMT of JnNURM Details is at annexure-IV.

(d): Out of 76 project proposals submitted by the State Government of Karnataka under UIG, 48 projects including two proposals relating to purchase of buses, have been approved, 3 projects have been withdrawn by the State Government, 1 project was returned being in an inadmissible sector, 6 projects are under consideration and 18 projects were returned to the State Government for clarification/ modification as per the observations of the technical appraisal agencies. Details of projects returned/withdrawn/ rejected is at annexure-V.

(e) & (f): The first installment for projects sanctioned under UIG of JNNURM is released on signing of MoA. The balance amount of assistance is released in three installments upon receipt of Utilisation Certificates to the extent of 70% of the grants (Central & State) and subject to achievement of milestones agreed for implementation of mandatory and optional reforms at the State and Urban Local Bodies (ULBs)/Parastatal level as envisaged in the MoA.

Under UIDSSMT 24 projects sanctioned by the State Level Sanctioning Committee have not been considered for release of funds as the State has already exhausted its 7 years allocation. Details is at annexure-VI. Release of 2nd installment of Additional Central Assistance (ACA) for 12 projects has been recommended to Ministry of Finance. Details is at annexure-VII.